

(b) The Institute has eleven research centres, one regional centre with headquarters at Cochin but none in Orissa, West Bengal and Andaman & Nicobar Islands.

(c) The CMFRI does not impart training to fishermen in handling mechanised boats, but the Central Institute of Fisheries Nautical Engineering and Training with headquarters at Cochin under the Ministry of Agriculture imparts such a training.

**Per capita distribution of Essential Commodities through public Distribution System**

6914. SHRI RAM PRASAD  
AHIRWAR :  
SHRI ATAL BIHARI VAJ-  
PAYEE :

Will the Minister of CIVIL SUPPLIES be pleased to state :

(a) what is the per capita or per family quota fixed for distribution of essential commodities per week, fortnight or month along with their fixed prices as in January, last; and

(b) guidelines to States regarding fixing of prices ?

**THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHD. USMAN ARIF) :**

(a) and (b). The details of distribution of essential commodities under the public distribution system are the responsibility of the respective State Governments/Union Territory Administrations. The per capita or per family quota per week, fortnight or month is thus fixed by them and varies from State to State.

Wheat and rice is supplied to the States/Union Territories at central issue prices fixed by the Central Government and the State Govern-

ments/Union Territory Administrations are allowed to add incidental charges on transportation and storage to these central issue prices for fixing the retail consumer price. The State Governments have been advised to so keep a margin of upto Rs. 10/- per quintal over and above the central issue price of these food-grains.

Levy sugar is sold at a uniform fixed price of Rs. 3.65 per Kg.

The price of kerosine oil has been controlled statutorily under the kerosine (Fixation of ceiling price) Order 1970, issued under Essential Commodities Act. Under the said Order, State Governments/Union Territory Administrations have been empowered to fix retail selling prices of kerosene oil at all locations and to enforce the price.

Central Government has fixed the pit-head price of soft coke at Rs. 150/- per tonne, and the retail prices of soft coke are fixed by the State Governments under their respective Coal Control Order.

The Central issue prices of imported edible oils supplied to State Governments for public distribution in January, 82 were as under :—

	Rs. per tonne
RSO Refined, in tins	8,000
RBD Palm Oil, in bulk	6,400
RBD Palmolein, in bulk	6,400
RBD Palm Oil, in tins	7,750
RBD Palmoleine, in tins	7,750

The State Governments fixed the retail price of the respective oils on the basis of these issue prices after taking into account incidence of sales tax wherever applicable and handling charges.